

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.4020**  
TO BE ANSWERED ON THE 20<sup>TH</sup> March, 2018

**COMPENSATION FOR DAMAGED CROPS**

4020. SHRI PARTHA PRATIM RAY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the norms for the compensation for the damages to the crops by droughts;
- (b) whether it is a fact that the compensation for the damages to the crops is being provided at old rates and hence the farmers are not getting any benefits;
- (c) if so, the corrective measures taken by the Government in this regard, and the outcome thereof; and
- (d) the details of the compensation provided by the Government to the farmers during the last three years State-wise?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d): Financial assistance from State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) in the wake of notified natural calamities is for immediate relief and not by way of compensation for the loss suffered. The existing guidelines for items and norms of assistance from SDRF and NDRF were issued by the Ministry of Home Affairs on 08.04.2015 and are applicable for a period of five years with effect from 2015-16 to 2019-20. As per these guidelines, assistance from SDRF/NDRF, inter alia, include assistance towards input subsidy for crop loss of 33% and above, which was earlier admissible for crop loss of 50% and above. The scale of assistance towards input subsidy for crop loss has been enhanced by about 50%, which is now Rs. 6800/- per ha for rainfed areas, Rs.13500/- per ha for assured irrigated areas and Rs.18000/- per ha for all types of perennial crops. The assistance so admissible is provided to all categories of farmers and is in the form of relief only and not by way of compensation for the loss suffered. Pradhan Mantri Fasal Bima Yojana deals with provision of compensation to farmers for damaged crops.

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